## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## ORDERS OF THE BENCH

## Date of Order: 03.08.2015

OA No. 291/00719/2014

Mr. Ankit Jain, proxy counsel for

Mr. M.C. Jain, counsel for applicant,

Mr. Anupam Agarwal, counsel for respondents.

Learned proxy counsel for Mr. M.C. Jain, counsel for applicant, submits that this O.A. has become infructuous.

In view of the submissions made on behalf of the applicant, the O.A. is dismissed as having become infructuous.

(JUSTICE HARUN-UN-RASHID) JUDICIAL MEMBER

<u>Kumawat</u>